

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II**

Item 2

CP(IB) No. 262/Chd/Hry/2023

Under Section 94 of IBC, 2016

In the matter of:

Vijender Verma (PG)

...Petitioner

Present: Mr. Himendra Pal Singh Advocate for the petitioner.

The present petition has been filed under Section 94 of the Code. The learned counsel for the petitioner is directed to file an affidavit satisfying the condition under Section 94(5) within two weeks. Let the matter be posted on 09.11.2023.

Sd/-
(Umesh Kumar Shukla)
Member (Technical)

October 27, 2023
Mukta

Sd/-
(Harnam Singh Thakur)
Member (Judicial)